

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/166(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 4TH SEPTEMBER, 2023, 10:30 A.M

IN THE MATTER OF	ASHOK JHUNJHUNWALA (HUF) THROUGH ITS KARTA ASHOK JHUNJHUNWALA VS IDEA VINTRADE PRIVATE LIMITED
UNDER SECTION	SEC. 97(1) APPLICATION UNDER ANY OTHER PROVISIONS

Appearance (via video conferencing/physically)

For Petitioner

Ms. Swapna Chaubey, Adv.

Mr. Mohan Ram Goenka, CS

Ms. Sneha Khaitan, CS

For Intervenor

Mr. Rohit Kumar Keshri, Adv.

Mr. Nitish Kumar Singh, Adv.

ORDER

1. Ld. Counsel for the petitioner present. Ld. Counsel for the Intervenor present.
2. Vide order dated 5th May, 2022 the ROC was directed to mark the company in the Master Data "under management dispute" further to that the report has been received from ROC, office which is dated 18.07.2022. However, the report does not state that the status of the company has not marked as directed in the order. ROC is directed to appear on the next date of hearing so as to explain this discrepancy. A copy of this order be sent to ROC, WB.
3. Post this matter on **05.10.2023**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**